

Item-2

3.9.2001

OA-2275/2001

Present: Sh. Yogesh Sharma
counsel for applicant.

Heard.

Issue notice to the respondents to file reply in
4 weeks. 3 weeks time is given for rejoinder, if any.

On the prayer for interim relief issue short
notice to the respondents returnable in 2 weeks.

List on 18.9.2001.

Meanwhile the status quo as of today shall be
maintained. This interim order will automatically expire
on next date if not continued again.

Dasti order.



(DR. A. VEDAVALLI)
Member (J)


(S.R. ADIGE)
Vice Chairman (A)

'sd'

*Dasti Service - awaited
Reply. not filed
But, name of applicant filed by
Sh. R.L. Sharma, Counsel for respondent*

18/9/2001

(2)

27.

OA-2273/2001

Present: Shri A.C. Trivedi proxy counsel
for Shri Yogesh Sharma for
applicant

Shri R.L. Dhanwan Respondents

Shri Dhanwan prays for two
weeks to file reply. Three weeks
for rejoinder, if any.

List on 22/10/2001. Meanwhile
interim order, if any to continue
till next date.

Dr

(Dr. A. Vedavalli)
MIT)

Gy

Ripin
(S.R. Adige)
VCLA)

Registered and filed

14.
OA 2275/2001
22.10.2001

(3)

Present:- Shri A.K.Trivedi, proxy counsel of Shri
Yogesh Sharma, for applicant.

Shri R.C.Malhotra, proxy counsel of shri
R.L.Dhawan, for the respondents.

Learned proxy counsel for the applicant prays
for and is granted two weeks to file rejoinder.

List on 1.11.2001.

Interim order to continue, if any, till the
next date.



(Dr.A.Vedavalli)
Member(J)



(S.R.Adige)
Vice-Chairman(A)

Rejoinder, not filed

kd/

No.22

OA-2275/2001

01.11.2001

Present : Sh. Yogesh Sharma, counsel for applicant.
Sh. R.C. Malhotra, proxy for Sh. R.L. Dhawan,
counsel for respondents.

Applicant's counsel states that he is filing
rejoinder in the course of the day with a copy to other
side.

List for PFH on 10.12.2001.

Interim order to continue till the next date of
hearing.



(Dr. A. Vedavalli)
M(J)



(S.R. Adige)
VC(A)

/vv/

As no DA in 4 no II
list in 4. no. 11(2)

9/12

Not admit
pleading complete
list of 11(2)

5

Item-S-3

10.12.2001

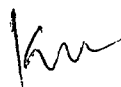
OA-2275/2001

Present: Sh. Yogesh Sharma proxy for
Sh. B.B.Raval,
counsel for applicant.

Sh. R.C.Malhotra proxy for
Sh. R.L.Dhawan,
counsel for respondents.

Pleadaings are complete. List for PFH on 21.12.2001.

Interim order to continue till then.



(KULDIP SINGH)
Member (J)



(V.K. MAJOTRA)
Member (A)

"sd"

*only one DB.
m-c-115*

MASTER PLUS PREMIUM

21.12.2001

102.

OA 2275/2001

Present : Shri Yogesh Sharma, learned counsel through
proxy counsel Shri A.K.Trivedi, counsel for the
applicant.
Shri R.L.Dhawan, learned counsel through proxy
counsel Shri R.L.Malhotra, counsel for the
respondents.

List on 4.1.2002.

Interim order to continue till that date.

(Govindan S. Tampi)
Member (A)

(Smt. Lakshmi Swaminthan)
Vice Chairman (J)

sk

(2)

4-1-2002

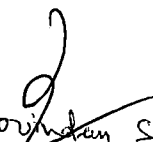
MA 2275/2001

(7)

Present: Shri Yogesh Sharma, learned counsel for the applicant.
Nine for the respondents.

Shri Yogesh Sharma, learned counsel submits that this case is to be argued by Shri B.B. Rawal, learned counsel. He also submits that he has already spoken to Shri R.L. Sharma, learned counsel for the respondents that he will be seeking an adjournment.

2. List before any other appropriate Bench on 7-1-2002.
Interim order to continue till next date.


(Choudhary S. Tamta)

CV (A)

/VKS/



(Smt. Lakshmi Suresh)

VC (J)

14-1-2002

Present

Sh. B.B. Rawal: counsel for applicant

Sh. R.L. Sharma: counsel for respondents

Both are heard. Order Reserved by a DB of Honble V.C. (A) and Honble

Dr A. Keelavalli M (S)

MA 2275/01

22-1-02

Order pronounced today

in open court - No 3

Order attached.

BO
Jm
col CB

BO
M2
Kec-III